

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 165 of 2021

IN THE MATTER OF:

PGI GmbH- Playglobal International

...Appellant

Versus

Mr. Vijaykumar V. Iyer
Liquidator of Bharati Defence and
Infrastructure Ltd. & Anr.

...Respondents

Present: -

For Appellant: Mr. Swaroop George, Mr. Aditya Swarup and Mr. Sandeep Roy, Advocates.

For Respondent: Mr. Aarakshan, Mr. Nakul Sachdeva and Mr. Sumesh Dhawan, Advocates for Respondent No. 1.

Mr. Vatsala Kak, Mr. Ankita Bajpai and Mr. Geetika Sharma, Advocates.

O R D E R
(Virtual Mode)

08.03.2021 Learned Counsel for the Appellant submits that in analogous Appeal i.e. Company Appeal (AT) (Insolvency) No. 140 of 2021 filed on behalf of another Appellant is pending before this Appellate Tribunal in Court No. 1.

Learned Counsel for the Respondent is also present.

Learned Counsel for the Appellant is directed to serve Memo of Appeal to Learned Counsel for the Respondents within three days.

Registry to place the record before the Hon'ble Acting Chairperson for appropriate directions in the matter.

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)